

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

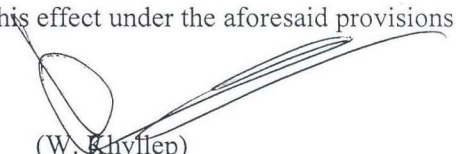
ORDERS BY THE GOVERNOR

NOTIFICATION

Dated, Shillong the 3rd May, 2018.

No. LJ(A) 77/2000/Pt.I/46 – In exercise of the powers conferred by Section 36 (1) (b) of the Bengal, Agra, Assam Civil Courts Act, 1887 (Act as adapted and amended by Meghalaya) and with the approval of the Hon'ble High Court of Meghalaya, is pleased to invest the Assistant District & Sessions Judge, East Khasi Hills District, Shillong with the powers of Assistant District & Sessions Judge of the Sessions Division, Shillong to enable the officer to exercise such powers within local limit of his/her jurisdiction with effect from the date of joining until further orders.

This supersedes all earlier notifications issued to this effect under the aforesaid provisions within East Khasi Hills District.



(W. Khyllap)

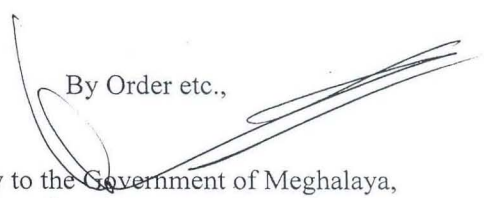
Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(A) 77/2000/Pt.I/46-A

Dated, Shillong the 3rd May, 2018.

Copy to :-

1. P.S. to Chief Minister for information of Hon'ble Chief Minister.
2. P.S. to Minister, Law for information of Hon'ble Minister.
3. The Advocate General, Meghalaya.
4. The Additional Advocate General, Meghalaya.
5. The Registrar General, High Court of Meghalaya, Shillong. This has reference to his notification Memo. No. HCM/II/184/2015/709-A dated 05.03.2018.
6. The Accountant General (A&E), Meghalaya, Shillong.
7. The District & Sessions Judge, East Khasi Hills District, Shillong.
8. The Assistant District & Sessions Judge, East Khasi Hills District, Shillong.
9. The Director General of Police, Meghalaya, Shillong.
10. The Superintendent of Police (CBI/ACB), Shillong.
11. The Superintendent of Police, East Khasi Hills, Shillong.
12. Chief Administrative Officer, office of the District & Sessions Judge, Shillong.
13. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
14. Home (Police) Department).
15. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
16. Personnel (A) Department.
17. Law (B) Department.
18. Personal file of the officer.
- ✓ 19. DEO, Law Department.
20. Guard file.



By Order etc.,

Secretary to the Government of Meghalaya,
Law Department.